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12.03 hrs.

Title: Regarding passing of the Cigarettes and other Tobacco Products (Prohibition of Advertisement of Trade and Commerce, Production, Supply and Distribution) bill, 2003 by the Rajya Sabha on 9th April, 2003 and enclosing a copy of the same on 21st April, 2003 - Laid.

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Bill, 2003 which has been passed by the Rajya Sabha at its sitting held on the 9th April, 2003."

2. Sir, I lay on the Table the Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Bill, 2003, as passed by Rajya Sabha on the 9th April, 2003.
